

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

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|----------------------------------|----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)/Ind-3252/9/HDB/2017 |
| NAME OF THE COMPANY | MPR Refractories Ltd |
| NAME OF THE PETITIONER(S) | Komal Atomizer Pvt Ltd |
| NAME OF THE RESPONDENT(S) | MPR Refractories Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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None appears for the Petitioner and Respondent.

This office has raised several objection in the CP. However, the Petitioner failed to comply with the objections, even though the CP is filed on 07.09.2017. Post the case on 09.10.2017 under the Caption “for dismissal”


Member (T)


Member (J)